

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

Coram:

1. Shri Ashok Basu, Chairman
2. Shri K.N. Sinha, Member
3. Shri Bhanu Bhushan, Member
4. Shri A.H. Jung, Member

**IA No. 20/2005  
in Petition No. 57/2005**

In the matter of

Extension of time for compliance with the CERC order dated 23.6.2005 to file additional data on employee cost element of O&M expenses in respect of Ramagundam STPS Stage I & II.

And in the matter of

National Thermal Power Corporation Ltd.

..... **Petitioner**

Vs

1. Transmission Corporation of Andhra Pradesh Ltd, Hyderabad
2. Tamil Nadu Electricity Board, Chennai
3. Karnataka Power Transmission Corporation Ltd., Bangalore
4. Kerala State Electricity Board, Thiruvananthapuram
5. Electricity Department, Govt. of Pondicherry, Pondicherry
6. Electricity Department, Government of Goa, Panaji, Goa.... **Respondents**

**ORDER**

The petition for revision of O&M expenses in respect of Ramagundam STPS for the period 1.4.2001 to 31.3.2004 was heard on admission on 23.6.2005. The petitioner was directed to file certain additional information by 11.7.2005, to enable the Commission to take a view on admission.

2. In the present IA, the petitioner has sought additional three weeks time from 11.7.2005 for submission of the details called for since, according to the petitioner, compilation of necessary data is taking longer time as the detailed inputs are to be collected from the regional offices.

3. On consideration of the ground for seeking extension of time, the petitioner is allowed time up to 31.7.2005 for submission of the details called for vide order dated 23.6.2005.

4. Some other petitions on the subject of revision of O&M for the period 1.4.2001 to 31.3.2004 have also been filed by the petitioner. The necessary details in respect of all the cases where revision of O&M charges has been sought, shall be filed by the petitioner by 31.7.2005. Further, in future, in case the petitioner makes applications for revision of O&M charges in respect of other stations, the details similar to that called for vide order dated 23.6.2005 for Ramagundam STPS shall always be submitted along with the application.

5. This disposes of IA No. 20/2005.

**Sd/-**  
**(A.H. JUNG)**  
**MEMBER**

**Sd/-**  
**(BHANU BHUSHAN)**  
**MEMBER**

**Sd/-**  
**(K.N. SINHA)**  
**MEMBER**

**Sd/-**  
**(ASHOK BASU)**  
**CHAIRMAN**

New Delhi dated the 21<sup>st</sup> July, 2005